

(5)

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II (SPECIAL BENCH)
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 11.30 AM ON 07/01/2020**

**PRESENT: SHRI B.S.V. PRAKASH KUMAR, ACTING PRESIDENT
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/03/2020

PETITION NUMBER : IBA/90/2019

NAME OF THE PETITIONER(S) : Mrs.MOHANA JAGADEESAN & 2 OTHERS

**NAME OF THE RESPONDENT(S) : MUTHIAH THEVAR RAJAPANDIAN (RP)
(JAYABHARATHAM LIFESPACES INTERNATIONAL
PVT LTD)**

UNDER SECTION : 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. ANANT MERATHIA
POORNIMA DEV P.T.] COUNSEL FOR APPLICANTS



2. MUTHIAH THEVAR
RAJAPANDIAN

RP



[MA/03/2020 in IBA/90/2019]

ORDER

For the claim application has been rejected on the ground of delay of 149 days, this Bench hereby allowed this application with a direction to the Resolution Professional to consider the Applicant's claim application in accordance with law.

Accordingly, this MA/03/2020 is hereby **allowed**.

SD
(S.VIJAYARAGHAVAN)
Member (Technical)

SD
(B.S.V.PRAKASH KUMAR)
Acting President

sr